

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**A.No. 134 of 2019 &**  
**IA No. 1764 of 2018**

**Dated : 29<sup>th</sup> May, 2019**

**In the matter of :**

**Maharashtra State Electricity Distribution Co. Ltd.**

**... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission &  
Ors.**

**... Respondent (s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **16.07.2019.**

**PS/Court Master**

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